SHRI J. P. GOYAL: I withdraw it. The Bill was, by leave, withdrawn.

REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री राम नरेश कुशवाहा (उत्तर प्रदेश): महोदया, आपकी अनुमित् से मैं दादर और नागर हवेली संघ राज्य क्षेत्र में अनुसुचिह जाहियों और अनुसुचित जनजातियों की साम जिक - ग्राधिक स्थिति के बारे में गृह मंत्रालय की समिति के 51वें प्रतिवेदन में अंाविष्ट तिफारिओं पर सरकार द्वारा की गई कार्यवाही के संबंध में अनुस्वित यादियों और अनुसूचित जनजादियों के कल्याण संबंध समिति के प्रथम प्रतिवेदन की एक -एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता है।

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE-

The Present Sugar Policy Resulting in the Decline of Sugar Production in the country-Contd.

उपलन्मपति : वीरेन्द्र वर्मा जी ग्रापका तो खत्म हो गया था ?

क्षी वीरेन्द्र वर्मा : जी नहीं, मेरा थौंडा रहता है।

उपसभापति : आप ज्यादा शगर डालेंगे तो कीडे पड जायेंगे।

श्री बीरेन्द्र वर्मा : श्गर धुरी नहीं पड़ी, द्भव डालंगा।

उपसभापति : ग्राप पांच मिनट बोलियेगा ।

श्री वोरेन्द्र वर्मा : ग्रादरणीया डिप्टी चेयरमैंन महोदया, सन् 1980 में गन्ने ली क्षेत्रफल देश का 26 लाख 67 हजार हैक्टेयर था...

राव बोरेन्द्र सिंह : यह ग्राप कह चुके

Importance

श्री बीरेन्द्र वर्माः नहीं कहा है। विकाल नहीं है। 22 रुपये प्रति क्विंटल पर बंद हुई । अगले वर्ष किसानों को जो ग्रच्छी कीमतें मिलीं उससे किसानों ने कोशिश करके अपना क्षेत्रफल बढाया और 31 लाख 936 हजार हेक्टेयर गन्ने का क्षेत्रफल हुआ; 81-82 में चीनी का उत्पादन भी, जैसा मैने पहले बताया था कि 84 लाख 38 हजार हमा। करी आवर पिछले साल हुआ 9 लाख 94 हजार फिर भी मझे दुख के साथ कहता पहला है कि दो लाख 14 हजार टन विदेश से चीनी मंगायी कैसे मखील की बात है, देश के लिए शर्म की वात है। फिर अगले वर्ष गन्ने का क्षेत्रफल बढ़ा भी थोड़ा सा यानि 33 लाख 57 हजार हैक्टेयर हुया और गन्ने की पैदावार भी बढ़ी एक करोड 86 लाख टन से ज्यादा एवं करोड़ 89 लाख टन हुई 1 लेकिन चीनी का उत्पादन गिरकर 82 लाख 32 हजार टन हुआ । क्यों गिरा ? इससे अगले साल फिर गिरा । गन्ने का रकवा भी गिरा। गन्ने का रकवा गिरा 31 लाख 67 हजार हो गया। पिछले साल गन्ने का रकबा गिरा और वह 29 लाख 20 हजार हैक्टेयर हो गया श्रीर चीनी का उत्पादन 59 लाख पिछले वर्ष में और 61 लाख इस वर्ष में। क्यों गिरता चला गया वढने के बाद ? इसका कारण गन्ने की कीमत है। 81-82, 82-83, 83-84 में, मैं उत्तर प्रदेश की मिसाल ग्रापको दे रहा है। साढ़े इक्कीस रूपये क्विंटल बेस्ट में रहा और साढ़े बीस रूपरे प्रति विवंटल पूर्वी य०पी० में रह । क्षेत्रफल गिरा हो या बढ़ा हो, कीमत कुछ रही हों, कास्ट आफ प्रोडक्शन बढ़ा हो 🖣 घटा हो, आप अंदाजा लगाइये. कई दफा आपने महंगाई भत्ता कर्मचारियों, को दिया, इस बीच कितनी ही मंहगाई वंडी है। इस देश में हर चीज विहतनी अंची कीमत पर चली गई है। लेकिन गन्ने की कीमत साढ़े इक्कीस रूपये क्विंटल रही है। मैं उत्तर प्रदेश की मिसाल इस-लिए दे रहा हैं कि हिन्दुस्तान भर में जितना क्षेत्रफल है और गन्ना होता है उत्तर प्रदेश में 18 लाख हैक्टेयर में देश

श्री वीरेन्द्र वर्मा

का 58 फीसदी गन्ता पैदा होता है। तीन वर्षं तक लगातार कीमतें बढ़ी भी हैं लेकिन ग्रापने कीमत वही रखी है। 1984-85 मैं गन्ने की कीमत उत्तर प्रदेश में मुकररे हुई 22 रुपये क्विंटल । केवल ग्राठ ग्राने फी विवटल बढ़ाई ग्रीर जब कि कीमतें कितनी ही बढ़ी हैं। तो फिर किस प्रकार ग्राप यह ग्राणा करते थे कि चीनी के भाव नहीं बढेंगे। ग्रापको भरोसा है चीनी विदेश से मंगाने पर। यह देश चोनी के उत्पादन में प्रथम स्थान रखता था ग्रीर आपने आज ऐसी स्थिति में खड़ा कर दिया कि पिछले साल 5 लाख टन चीनी मंगानी पड़ी विदेश से ग्रोर ग्रव 10 लाख टन चीनी मंगाई है। (समय की घटी) मैं खत्म कर रहा हं। हम 5 हजार 895 करोड़ रुपये घाटे में हैं। जितना हम निर्यात करते हैं, जितना हम ग्रायात करते हैं उसमें 5 हजार 895 करोड़ रुपये घाटे में है। इतना बड़ा घाटा होते हुए हम विदेश से चीनी मंगाते हैं। चीनी के म। मले में गेंह के मामले में, चावल के मामले में हिन्द्स्तान एक्सपोर्ट कर सकता है, निर्यात कर सकता है और विदेशी मुद्रा कमा सकता है। लेकिन यह हमारा दुर्भाग्य है कि हम गेंहुं भी वाहर से मंगा रहे हैं हम चीनी भी बाहर से मंगा रहे हैं और ये चीजें तब मंगा रहे हैं जब हमारी देश में पैदावार अच्छी हुई है। दूसरी बांत मैं यह कहना चाहता हं कि जब हमारे देश में सबसे ज्यादा चीनी पैदा हुई तब देश में फैक्टियों की संख्या 319 थी। ग्रमले साल चोनी का उत्पादन घट गया तो शगर फैक्टियों की संख्या 320 हो गई उसके ध्रमले साल चीनी का-उत्पदन 59 लख टन हम तो फैक्टियों को सख्य 325 हो गई है। इसी प्रकार. से 1984-85 में शुगर फैक्ट्रियों की संख्या 339 हो गई और चोनी पैदा हुई सिर्फ 61 लख टन । ग्रभी लीन चार रोज पहले मैंने प्रश्न किया तो उत्तर दिया गया कि 107 फैक्ट्रियां नई लगाई गई हैं और कुछ फैक्टियों का ऐंकपपेण । किया गया है। फैक्टियों का एक रवेंगन भी हुपा और नई फैक्ट्रियां भी लगीं, लेकिन चानी का उत्पा-दन गिरा है। इससे गलत ग्रीर दोष-

पूर्ण नीति ग्रीर क्या हो सकती है ? माननीया, आपको मालुम है कि जिन 38 फैक्ट्रियों का एक्सपेंशन हुन्ना उनमें 1,62,363 मीट्रिक टन चीनी पर 26 रु० क्विटल एक्साइस डा्टी की छुट दी । चीनी का उत्पदन इस वर्ष 61 लाख टन हमा। उसका दो तिहाई 40 लाख टन हो जाता है। ग्रापने 1 अप्रैल, 1985 से 400 रु० टन यानी '40 रू० बोरी की कीमत वढा दी है। इससे आप जान सकते हैं कि कंज्यमर कितना रुपया देना पड़ा है। उसको देना पड़ा है एक अरब साठ करोड़ रुपये। ग्रापने ये एक ग्रस्व साठ करोड़ रूपये कंज्यमर से लेकर मिल-मालिकों की जैब में डाल दिये हैं। एक किलो पर केवल 40 पैसे बढ़ाने से यह हिसाब बनता है। एक्सपेंशन के लिए ग्रापने कितना रूपया दिया है ? ग्रापने 37 करोड रूपयों की छट दी है। एक बात में आपसे और निवेदन करना चाहता हूं जिसको मैं आज तक नहीं समझ सका है। आपने इधि मृत्य अ।योग, एग्रीकल्चरल प्राइसेज कमीशन, बनाया है। वह कमीशन कीमत मकर्रर करता है और उसने सिफारिश की कि साढ़े 15 ६० विवटल की कीमत दी जाय, लेकिन ग्राप स्टेटयुटरी प्राइस 13६० रखते हैं।

राव बीरेंन्द्र सिंह 14 ६० है।

श्री वीरेन्द्र वर्मा : जी हां, मैं जानता हं। तीन वर्ष पहले 1981-82, 1982-83 और 1980-81 में स्टेट्यूटरी प्राइस 13 रु० रखो गई है । मैं आपसे पूछना चाहता हं कि जब एग्रीकल्चरल कमीशन प्राइसेज ने सझाव दिया था कि यह साहे 15 रु० होना च हिये तो आपने उसकी सिफारिश को नहीं माना। जब आप उसकी सिफारियों को नहीं मानते हैं तो उसकी ग्राप बाइन्ड ग्रप कर दीजिये बन्द कर दीजिये ।

उपसभापति : अब आप बैठ जाइये । ग्राप ही लोग बाद में कहते हैं कि 7 बजे के बाद हम नहीं बैठेंगे। मैं अब श्री सत्यपाल मलिक को बुलाता हूं।

श्री बीरेन्द्र वर्मा: माननीया, मैं कह रहा था कि तीन साल तक लगातार 13 रु० क्वींटल स्टेट्यूटरी प्राइस लागु रही। एज ग्रगेंस्ट 15:50 रुपये ग्रीर तीसरे साल में 1983-84 में ए०पी०सी० ने 16 रुपये प्रति विवटल की सिफारिश की । अब आप बताते हैं कि आपने 14 रुपये किया है। लेकिन जब उसकी सिफारिश 16 रु० थी तो ग्राप इसका बेसिस बता दीजिये कि किस बेसिस पर, अगर कास्ट याफ प्रोडक्शन के बेसिस पर बन या है तो मुझे कोई शिक यत नहीं है। अप बता दीजिए, समझा दीजिये कि किस बेसिस पर ग्रापने इसको निकाला है। इसी तरह से किसानों के लिये लगातार ऐसी ही कीमत रही है।

उपसनापति : अब आप समाप्त की जिये ।

श्री वीरेन्द्र वर्मा : महोदया, खत्म कर रहा है।

उपसमापति : ग्रीर लोगों को भी बोलना है। ग्रब ग्राप समाप्त करें।

श्री वीरेन्द्र वर्मा: एक बात कहकर महोदया, मैं ग्रापसे मिला भी था। ग्रापसे प्रार्थना करने के बाद भी ग्रापने मुझे ...

राव बोरेन्द्र सिंह : तभी तो दबारा बोल रहे हैं।

श्री बोरेन्द्र वर्मा मेरा भाषण वीच में डिस्टर्व हो गया, बीच में कट गया। ग्रव शगर फैक्टियों की बात कहकर मैं समाप्त करता है। भारत सरकार ने बाठ श्चगर फैक्टरियों का 1978-79 में अधिग्रहण किया था, टेकझोवर किया था। क्या स्थिति है मान्यवर उन बाठ शगर फैक्टरियों की ? 35 करोड रूपया उन आठ शगर फैक्टरियों पर भारत सरकार का है, आई० एफ०सी० का लोन है और आप जो दूसरे बैंक है उनका लोन है और वे उसको एक किश्त भी जमा नहीं कर सके। उनकी रिकवरी अगर में अभको बताऊं...

उपसभापति : धाप उन्हें लिखकर दे दीजिये।

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श्री वीरेन्द्र वर्मा : लिखकर में दूंगा लेकिन...

उपसमापति : और लोगों को भी वोलना है।

श्री बीरेन्द्र वर्मा : मैंने तीन मिनट का समय मांगा था। एक मिनट हो गया। अब मैं दो मिनट में अपनी बात खत्म कर द्गा।

मान्ववर, मैं आपको यह बताना चाहता हं कि हिन्द्स्तान में 10 फीसदी की रिकवरी श्रार फैक्टियों की है। लेकिन जो श्रार फैक्टियां टेक्ग्रोवर की गई है उन शगर फैक्टियों की रिकवरी गिरी है। मेरे प.स चार्ट है जो पालियामेंट में जवाब दिये गये हैं उनके आधार पर है कि कोई शुगर फैक्ट्री, दो को छोड़कर, ऐसी नहीं जिसकी रिकवरी बेहतर हुई हो, जो नुकसान में न गई हो । अभी तक उनका चाडिट नहीं हम्रा है । 1978-79 मीर 1980-81 के बाद किसी फैक्टी का आहिट नहीं हो सके । कस्टोडियंस के ऊपर सी०बी० ग्राई० इंक्वायरी चल रही है। कस्टोडियन जनरल के लिये प्रति फैक्ट्री 25 हजार रुपये मांगा जाता है। आपके यहां शुगर डायरेक्टोरेट और फुड विभाग में दो दो विभाग खुले हैं। इन पर केवल खर्चा होता है, नुकसान ही नुकसान है। ग्राप इसको संभाल न सके, आप इसको बेहतर नहीं कर सके। मुझे दुख है अफसोस है कि मैं ग्रपनी सारी बात ग्रापके सामने नहीं कह सका । नहीं तो मेरे पास इस म मले में बहुत कुछ कहने का था और आपको सुनना था।

उपसभापति : ग्राप लिखकर भेज दीजिये वे पढ़ लेंगे।

श्री बोरेन्द्र वर्मा : जो यहां भाषण सनते हैं, किताब पढते हैं, उनसे क्यों नहीं कहतीं कि वे ये बातें मिनिस्टर साहव को लिखकर दे दे, जो केवल किताब पढ़ते हैं. 1

Importance

उपसभापति. : इसका मतलब यह नहीं है कि ग्राप ग्रीर ज्यादा बोलें।

श्री सत्यपाल मलिक (उत्तर प्रदेश): महोदया, गन्ते के उत्पादन में जो कमी हुई है दाम के सिलसिले में वर्मा जीने बहुत कह दिया है ग्रीर वर्मा जी की जो भावनायें हैं वे बहुत दूर तक सही हैं किसानों की दृष्टि है। लेकिन जितना मैंने माननीय मंत्री जी के भाषण की, लोकनभा में जब इस पर बहुस हुई, उसको पढ़ा , श्रीर यहां जो उन्होंने ग्रदना बयान पढ़ा है, उससे में इस नतीजे पर पहुंचा है कि यह समस्या इतनी द्यासान नहीं है जितना कि हम समझ रहे हैं । सिर्फ मंत्रालय या सरवार की आलोचना भर से बाम नहीं चल सकता । यह मामला वड़ा कम्प्लीकेटेड हैं। जद मैं यह कहत. हंतो मैं यह भी जनत हं कि जिस वक्त जनता सरकार थी उस वक्त बहुत बड़ा संकट अया था।

राव वोरेन्द्र सिंह : वर्मा जी कहा थे तब ?

श्री बीरेन्द्र बर्मा : ग्रापनेः साथ उबर ही था। ... (व्यवधान)...

श्री सत्यपाल मलिक : मैं जो लोग गैर हाजिर हैं उनका नाम नहीं खुंगा। लेकिन उस आदमी का नाम अवस्य लंगा जो वडी नेकनीयती से इस समस्या का हल करना चाहता था। श्री भान प्रताप सिंह जी उस समय कृषि मंत्रालय में राज्य मंत्री थे, वे इन मामलों के विद्वान हैं यह वर्मा जी भी जानते होंगे। मैंद उनसे लस्बी वातचीत की थी। उन्होंने इतनी मजबूरी जाहिर की थी ग्रीर कहा था कि मेरी समझ में नहीं आता कि यह फिनौमिना क्या है कि 2 हनए या 6 रुपए क्विटल पर गन्ना विक रहा है। उन्होंने बड़ी नेकतीयकी से कोशिश की कि इस बारे में कुछ करना चाहिए। लेकिन उनके रहते हुए जो दुर्गति गन्ने की हुई इतनी हिन्द्स्तान के इतिहास में कभी नहीं हुई। यह जो मामला है इसमें बहुत चीजें जुड़ी हुई हैं। मैं उस बात को छोड़ता हं। लेकिन यह बड़ो दुर्भाग्थपूर्ण बात है कि हमारे यहां भन्ने का उत्पादन ग्रीर चीनी का उत्पाधन गिरा है। गन्ने की क्युस्ट में भी 📲 🏗 माई है और पर हैक्टेयर

यील्ड में कमी बाई है। रिकवरी में कमी आई है। इन सारे फेन्टर्न को सरकार को ठीक करना चाहिए। दनिया में जो चीनी का मामला है उसमें यह परम्परा ग्रभी तक रही है कि जब सारी दानिया में चीनी का उत्पादन बढता है तो करीव करीव एक साथ वडता है ग्रीर जब कमी ग्राती है तो लगमर सभी जगह कमी आती है। लेकिन इस बार दुनिया के बाजारों में कीनी की बहतायह है और हमारे यहां इसकी कमी या गई है। यह बड़ा स्ट्रेंन फैनोमेना है और इसको देखना चाहिए । ग्राज गलती कहा है, इसके लिए मैं मंत्री जी से कहना चाहंगा कि मेरे पास बल्ड बैंक की रिपोर्ट 1978 की है सन 1978 में बर्ल्ड बैंस स्टडी करता है कि 1985 तक चीनी का मार्किट क्या होगाः कहां उत्पादन बढेगा, कहां कम होगा, कहां खपत बडेगी, किस को इम्पोर्ट की जरूरत होगी और किन के यहां से एक्सपोर्ट होगा। हमं फावर फाइटिंग करते हैं। हमारे यहां जब सभी होती है तब हम भागते हैं चीनो चाहिए, चीनी लेने के लिए चनते हैं, जोनी प्राने में देर हो जाती है फिर एफ लीव याईव को उतारने में बंटबारे में देर लगती है। इस बीच यहां का जो वेईमान टेडर है उसको खल कर खेलने का पौका भिलता है। मैं माननीय मंत्री जी से कहना चाहना कि चीनी के बारे में दूरगानी दण्टि हो जो द्विया भर के प्रांकड़े उपलब्ध रहते हैं धाज से 10 साल बाद तक की योजना बना कर गापंत मंदालय को चलता चाहिए तभी इसमें सूबीर हो. सकता है। प्रव किसानों है दाम का मामला है। उस पर कोई वहस नहीं है सारे लोग सहसन हैं कि उनको वाजिब वाम मिलना च हिए। चीनी निलों की मणीनरी में सुधार की ग्रावण्यकता है सभी इस बात से सहमत हैं मैं भी उसको दोहराना चाहुंगा। जो बकाया रहता है वह भी मामला है लेकिन इस सब के चलते हुए ऐसी भयानक चीजें हो रही हैं प्रशासन के स्तर पर ग्रौर माननीय मंत्री जी की यहां कई बार बेचारगी हो जाती है। उत्तर प्रदेश के 26 मिलों में, हरियाणा के 7 जिलों में, राजस्थान के कई जिलों

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में, बिहार के कई जिलों में पिछले एक साल में पाइरेला नाम की एक बीमारी गन्ने में लगी हुई है जिससे रिकवरी कम हो जाएगी फसल पुरी तरह से बरवाद होगी, पूरी तरह से उसकी जानकारी मंत्रालय को दे दी गई है हमने यह कर दिया, वो कर दिया, इसके लिए चार किस्म की दवाइयां जो स्टेंडडं दवाइयां हैं इनको वार फुटिंग पर देना चाहिए लेकिन वह नहीं हम्रा इसलिए कुल मिला कर के सारी फसल बरबाद हो रही है धौर सरकार के पास तमाम तरह की जानकारियां आ रही है। किसानों को गन्ने का बेहतर दाम मिले इसके लिए ग्राप पहले से जानकारी करें कि कितनी चीनी की जरूरत है, गन्ने का रकबा कितना है और कितना होना चाहिए, किसान को श्राप कहे कि इतना दाम हम गन्ने का देंगे। मिलों का बढिया संचालन करें थीर बकाया की अदायगी करें तभी ब्राप राष्ट्रीय स्तर पर इस मसले से निपट सकते हैं। ग्रापकी इस संबंध में लांग टर्म पालिसी होनी चाहिए, खेत से ले कर उत्पादन तक ग्रीर वितरण तक की योजना होनी चाहिए। यह जो ग्राज संकट है इसमें एक ग्रीर विचित्र बात है। हमारे यहां क्या होता है। चीनी का जब दाम गिर जाता है तो अगले साल उत्पादन कम हो जाता है इसको भी हम को रेगुलेट करना चाहिए। गृड और खांडसारी के ट्रेड्स को फिर से रेगलंट करना चाहिए। हमारे यहां हिन्दस्तान में जो बाजार की मक्तियां हैं उन के ऊपर सरकार का कोई ग्रंक्श नहीं है यहां का ट्रेडर दुनिया का सब से धूर्त और चालाक वर्ग है किसी को ऐज ए क्लास गाली नहीं देना चाहता हूं मेरा तज्राबा जो यहां के ट्रेडर का है वह यह है कि हर सिच्एशन का फायदा उठाने के लिए तैयार रहता है। सरकार की चीवी श्रायात करने की जो नीति है उसका पूरी तरह से समर्थन करता हं बहुत सही ग्रीर वक्त पर सही काम किया गया है लेकिन उसके प्राने में थोड़ी देर हुई पोर्ट पर उतारने में देर हुई उसके बाद एक० सी० ग्राई० जैसी संस्था जिसमें कि ग्राज वहत सुधार की ग्रावस्थकता है बिलकुल निक्कमी संस्था हो गई है ग्रीर

हजारों करोड़ों की सबसिडी हर साल खत्म हो रही है इसके चलते एफ० सी० ग्राई० को जो एक दम वितरण करना चाहिए वह उसने नहीं किया। वल्कि लोकसमा में गलत-बयानी हो गई कि इस .मामले में राज्य सरकारों से कहा गया उन्होंने ग्रपने हिस्से की चीनी नहीं उठाई। मेरे पास उत्तर प्रदेश सरकार का यह कागज है, जिसमें उन्होंने स्पष्ट कहा है कि हमारे बारे में बिलकुल गलत जान-कारी दी गई हैं। उन्होंन कहा है कि हमने वक्त पर पैसी जमा कर दिया। चोनी उठवाने में एफ० सी० ग्राई० ने देर की। बल्कि एफ० सी० ग्राई० के यहां से हमारे इक खाली आए नयोंकि एफ० सी० आई० के कर्यचारी प्रिमियम मांगती थे। हमारा यह जो ढांचा है ग्रीर सरकारी तंत्र है इसको चस्त करने की जरूरत है। इसके बाद हमारा वितरण का ढांचा है। भ्रापने नीलामी की मैं उससे सहमत हूं। इसके अलवा आपके पास कोई चारा नहीं था। ग्रापने खद लोकसभा में माना है जिसको आपने नी नाभी की है उस पर आपका कोई अंक्श नहीं है। ग्रापने खद कबूल किया है कि वह ग्रामे बेबेगा या नहीं बेबेगा ग्रोर ग्रगर बेचेगा तो किस दाम पर बेचेगा, वह होिंग करेगा या नहीं करेगा इसके ऊपर आपका कोई काब नहीं है। मैं माननीय मंत्री जी से यह जानना चाहंगा कि इसके ऊतर काब करते के लिए ग्रांप क्या कर रहे हैं ? ग्रगर यह नहीं होता है तो फिर वर्मा जी से सहमत हं कि इसको लेवी चीनी की तरह से बंदिना चाहिए, ब्यापारी को यह ताकत नहीं देनी चाहिए कि सस्ती चीनी ले कर जखीरे बाजो करे, इसकी तरफ सरकार का ध्यान दिलाना चाहता हूं।

अब आबिर में मैं यह कहना चाहता हं, मंत्रों जो से कि इस देश का जो गन्ना उत्पादक सेठ है, . यह बहुत वदमाशी पिछले एक महीने से कर रहा है। विज्ञापन तक अखबारों में दे रहा है, इस बानी के बारे में। गलत प्रचार करने का यह छुट नहीं होनी चाहिये। लोक तन्त्र का मतलव यह नहीं होता कि जन-विरोधी ग्रीर जो जनता के हितों के विरुद्ध काम है, उस काम को

श्री सत्यपाल मलिक

करने का छुट हा। तो उसके ऊपर सब्त कार्यवाहा होता चाहिये।

ब्राबिर में माननाय से-- उनका मैं सारा मजदारियां का जानता हू ग्रांल थे बहुत दूर तक सहमत हं कि यह काई बहुत श्रासान माभागा नहां है कि इसमें किसा की दोव दे दिया जाये। यह बहुत लैक्स मामला है। मैं मातनाथ मंत्रा जा से कहना चाहता है कि जो हमन महगो विदेशा-मद्रा देकर सस्तो चोनो आयात को है, वह जनता तक सही बक्त पर स्रोर सहो जहगृह पर पहचे. लिये सख्त से सख्त कार्यवाहा करने क लिये ग्रापने क्या कदम उठाये हैं ग्रोर एक ब्यापक नोति तैयार करने क लिये बदा सरकार कुछ सोच रही है ? बहुत-बहुत बन्याबाद !

SHRI JASWANT SINGH (Rajas-than>: Madam Deputy Chairman,- I would be very brief and there are reasons why I would like to be brief.

Madam, I am muddled by the sugar muddle. I know little verv about it.But

मेरे जिले में गन्ने के खेत नहीं होते ग्रीर जब हमारे यहां के लोग गन्ने के खेत देखते हैं, तो अचम्भा करते हैं कि ऐसे भी खेत हम्रा

am concerned because of the muddle that is taking place. I am also muddled by the act that the Ministry of agriculture and the Ministry of Food and Civil Supplies are needlessly separated. The honourable Minister was performing an admirable function and I really cannot understand why the two have been separated now when they are an integrated ministry and ought really to be functioning as one.

Madam, I really want to ask for clarifications. three One has ad to mit. Madam. that there has been supply-side some mismanagement of the imDorted sugar because that had supply-side mismanagement not ta ken olace, perhaps, despite many multiples of the amount of sugar ever imported by the country, it being

the country, sugar prices would not have gone up. But prices are and, therefore, I cannot going up even attempt to reconcile these two contradictory factors. This is further complicated by the situation that in the world markets today, Madam, sugar price is the lowest ever and, translated into Indian terms., I am given to understand that 'it is something like 75 poise a kilo in the world market. In the world markets, sugar is being sold at four cents a pound and, translated into Indian terms, it comes to around 75 paise per kilo. In the world markets this is. the price and we have more imported sugar than we have ever earlier had and yet, Madam, prices are going up. I am muddled by this stuation. Ferhaps the Minister will explain in simple terms as to why this is taking . place so that one of my domestic difficulties is obviated.

Secondly, Madam, I am given to understand, that a great deal of lob bing taken-place among Members of 'Parliament and I am subjected to a lot of documents by the Indian Sugar Kills' Association, etc. They put their documents into the post and thev come to me and I read such docu ments as I am able to read. The Indian Sugar Mills' Association con tends—I do not know how far their contention is tenable—that out the. 35 per cent which is available just now for free sale, if that 35 per cent is increased to 50 per cent, then the sugar prices will fall, the consu mers' interests will be protected and the cane growers' interests will also be protected. I do not think that it is as simple as that. Perhaps honourable Minister will attempt to explain where the switch is or where the button is by pressing which we can start untangling this muddle o£ sugar.

Just one final word, Madam. Having said all this, oropriety and decency demand that I should be present in the House when the honourable Minister replies. I had not calculated that this debate was 'going to be transferred tq 5.30 P. M'. today and,

therefore, I ask in advance for parden by the honourable Minister because I will not be here to listen to his reply and this is not an intentional dis courtesy on my part. Thank you. Madam.

THE DEPUTY CHAIRMAN: Yes, Mr. Upendra.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Madam Deputy Chairman, by the time my turn comes, the sugar meltsinto syrup.

Madam. this sugar business really liecome bitter. The sugar in dustry Is supposed to be the largest industry in the country. There about 350 lakhs farmers involved in sugarcane production. Seven to eight pin- cent of the cultivated area accounts; for sugarcane. But today if you see the condition of this industry, it is very deplorable. Dining last two years, particularly, India has turned from a net exporter of sugar to a net importer. In 1975 and 1976 we exported sugar worth Rs. 800 crores, and this year we imported nearly 5 lakh tonnes, using about Rs. crores of foreign exchange. Even the export quota we could not fulfil. We are supposed to export 6.5 lakh tonnes but we could export only 2.84 lakh tonnes. And if you see the con ditfon of mills, 70 out of 339 mills are sick today, and the production, as Mr. Verm a has pointed out, has come down from 84.38 lakh tonnes in 1981-82 to 59.16 lakh tonnes in 1983-34. The sugar industry lost about Rs. 800 crores during the last three years. There are sugar rnTTIs which owe heavy arrears to the cane growers. Crores of rupees are due to the cane-growers. This' is the condition of the sugar industry today.

Madam, there are many reasons for this state of affairs. The first reason, as I could see, is, particularly during the last two or three years the sugar mills have not been getting enough sugarcane because of the lopsided policies of the Central Government in

fixing th|; statutory minimum price for sugarcane. As a. result much of the sugarcane produced is diverted to 'gur' and 'khandsari' industries and the mills are not getting what they should. Besides, the area under sugarcane cultivation is also going down each vear....

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SHRI KALPNATH RAI (Uttar Pradesh): It is going much, much down.

SHRI PARVATHANENI UPEN-

DRA:... because the statutory prices fixed by the Central Government is only Rs. 140 per tonne, v.'hich is very, very,, very unremunerative. Even the Indian Sugar Mills' Association has suggested a minimum of Rs. 180 per tonne. States like Andhra Pradesh are paying nearly R's. 80 extra, over and above the Central Government rates. We are paying Rs. 80 extra to make it Rs. 220. But still the mills are not getting enough sugarcane.

The second reason is the cost of production in the sugar mills is going up due to the poor state of the sugar conversion machinery. The machinery is very much out-dated in the sugar mills. Seventy out of 339 mills are sick, as I said earlier. Thirtysix per cent of the factories are more than 40 years old. That Is another reason why the mills pre not viable. Thirdly, though in the present conditions when the existing mills are not getting enough sugarcane we cannot have new mills, as against the licensing capacity of 87.9 lakh tonnes with 339 factories, the installed capacity is only 69 lakh tonnes. Only 20 factories have been started last year as against 6Ct facto, rtes for which licence's and tetters of Intent were issued. In addition, 4ft existing units were supposed to expand their capacity but that also they could not do. This is the actual state of affairs of the sugar industry.

I would like to pose some questions to the Minister to clarify hon.

[Shri Parvathanenj Upendra]

this House. One, what exactly is the Siigar policy of the Government of Indi«? Is there any policy, or you take ad hoc decisions every year? Two, what steps are you taking to ensure remunerative prices for the farmers, without which you can never solve this problem? Three, what are you going to do with the sick mills, 70 sick mills Four, what steps are you taking to restructure the sugar industry, to modernise the machinery, etc.

Fifthly, the Bureau of Industrial Costs and Prices has already given its recommendation regarding the fixation) of levy sugar price. Of course, that was overdue last year. It was extended for one more year. When are, you going to take a decision on the Bureau's report?

Sixthly, when will the new factories already licensed "start functioning and what guarantee will you give them for supply of sugarcane at a time when you are not able to ensure adequate sugarcane supply even for the existing factories?

Seventhly, there is a Sugar Deve. lopment Fund created out of the cess on sugar produced. Upto February 1985, this fund has totalled to 206' crores of rupees. Is there any proposal to use this amount 40 help the sick units and to modernise the obsolete factories?

Government Lastly, will the a firm realistic and binding policy for cane, inducing the cultivators to maximise cane supplies to the sugar factories?

THE DEPUTY CHAIRMAN: Listening to the debate on sugar, the flies have entered the Chamber.

SHRI M. **GURUPADASAMY** S. (Karnataka): A wide ground has been covered in this debate. I would not like to repeat the same things which have been said by my colleagues here. r raise a few points and I want my hon. friend to reply to me.

First!/, the capitai investment in sugar industry has increased tremendously of late. My understanding is that there are only 3 main manufacturing units which supply machinery for new sugar factories and $\underline{}$ that there . is no appreciable 'increase in the capacity of such units till now. Therefore, these units have monopolised the manufacture of the entire plant and machinery. In the last few years, they seem to be dictating terms to the people who want to start sugar factories. I would like ths hon. Minister to enlighten me what the escalation in prices of plant and machinery has been over the last 10 years. That will give us a picture of the rate of increase in the prices of the machinery and the cost of the factories. I raise this question because ,,there has been a tremendous increase in capital investment. Therefore, the cost of setting up a factory is high and the cost of production will also be high naturally. That will have an effect and impact on the price of sugar produced.

Secondly, the type of technology that they have been using for long improved sifimficantly. has not been May be there have been little imp rovements here and there, but I am told that the technology which was there a decade ago is the same which is prevalent today. That also increases the cost of production.

Thirdly, there has been a reckless licensing of sugar, capacity. No ade quate steps have been taken to that licences are issued only to those areas which have sugarcane or where sugarcane availability is assured. For instance, licences have been liberallyissued to co-operatives. And new co-operatives have been given a lot of licences, but many cooperative sugar factories have failed because there seems to be a competition among the cooperative units to start such units in various areas without lising that the availability of cane is not there. The result is that many co operative sugar factories have failed in several States. So, I would like to know whether the Government ' applied its mind to this co-operative

factory sector, whether any rational approach is being evolved while is .licences. I feel the suing the big gest factor or failure is the irrational licensing policy that has been pursued by the Government in the past,' as a result of which we have been witnes sing a lot of failures not only in the co-operative sector but also in the private sector. Madam, it is said ihat the availability of sugarcane has been dwindling and that is why the factories are not working to full capa city, and so, the production of sugar is less. That is true. I said that there a wrong planning towards sugar production. Apart from that, there diminishing of sugarcane for two reasons: one is the prices that are given to the sugarcane grow are less and less compared to the ers cost involved. I do not know whether cost factor is being ta even now the into consideration seriously while fixing the sugarcane price. The prices of inpute the sugarcane price. The prices growers have got to wait sugarcane for long, nearly 12 to 13 months, to supply the sugarcane to the factories. This is a long period. Within this period, they can have at least two if They have to wait not three crops. for that period. Further, at the level of transport there are lot of handicaps and harassments which have not been removed by the Government. In the co-operative sector, for instance, I know that even the drivers of tfucks have got to be bribed to carry the sugarcane from the fields to the fac tories. And the approach of the sugar factories or the co-operative sugar •factories is that a few trucks are pro vided for transporting, and they also not available as a result of which they have even to bribe the to carry the sugarcane to the factory. After carrying it to the factory, they have to wait for a long timo weighing the sugarcane. And the net result is that the weight will also decrease because if the sugarcane is not weighed quickly, it 'will become dry during- that period. So, as a result of this and other harassments. the farmers are discouraged from giving the sugarcane the factories,

the co-operative sugar particularly to factories. they Therefore, diversify and they divert their sugarcane khandsari manufacture and to jaggery. In this context, I the know whether Central Govern the State Governments have ment or got policy towards khandsari any units. Khandsari units are great competitors to sugar Eactories. And they are small units and they higher price for the sugarcane when the sugarcane is not available plenty and the money js paid quickiy Therefore they divert their sugarcane khandsari But to units. the khandsari units are being licens ed by the State Governments in large numbers without caring for the availability of sugarcane for the sugar factories'. Therefore, I would like to know whether there is any policy by the State Governments, or the Central Government in consultation with the State Governments, in licensing khandsari units because, a,s J said, the khandsari units are the biggest competitors to sugar factories and sugar mills. This fact has not been taken into consideration in the past.

Next, Madam, there has been a considerable drift and ineffectiveness in the matter of distribution. It is visible all along the line. It is not a new phenomena. The distributive ^system has been very weak, ineffectual and a source of corruption. As a result of the maldistribution of sugar the escalation of prices of sugare is taking place in various parts of the country. The dustributive system Has not been streamlined. The machinery h4»s not been strengthened. (Time bell rings) Lastly, Madam, T want to say a word' about the dual price policy It has been there for some time in the last few years. I am not sure whether this is a rational policy. It was conceived as a shorttern policy but it is being continued from year to

[Shri M.S. Gurupadasamy]

vear. And, I would like to know whether any review has been done in regard to this policy. I feel that this dual price policy is also responsible for the malfunctioning of the sugar distribution and for the distortion of sugar prices. There are also profiteers, smugglers and blackmarketeers in the sugar trade. No action is being taken by the Government against them. So, Madam, I would like the long-term policy to be formulated by the Government and not this short-term policy which is not good at all. We should have a policy keeping in view the various factors such as the -cost of production of sugarcane, the price of input's, the transport charges, the cost of investment by mill owners etc. All these factors have got to be taken into consideration and a comprehensive policy has got to be evolved. Otherwise, we will be drifting and we will be forced now and then to import sugar against a heavy foreign exchange W" and we will be in (rouble. Therefore, I would like the hon. Minister to assure the House whether he is going to evolve" a new policy keeping in view the interests of the producers, the consumers and the sugarcane growers.

SHRI MOSTAFA BIN **OUASEM** (West Bengal): Madam Deputy Chair man. I endorse what the hon. Mem ber, Shri Upendra, said, namely, that the taste of sugar continues to be bit ter for the last three or four months, so far as the common people of this country are concerned. • There has been an abnormal rise in the price of throughout the country. Now. much has been already discussed and I do not want to make any repetition. But I would like to highlight two vital aspects for the Minister to solve the sugar problem that our country Now, in the statement fur nished by the hon- Minister, he has stated that there is some sort of crisis due to a decline in the producof sugar in the country.

I would like to mention that this decline in production of sugare may, to a large extent be attributed to the decline in the production of sugarcane itself in the country.

Wn>t are the basic reasons decline in the production of sugarcane in our country? I would like to men tion two important reasons behind this phenomenon. One is, sugarcane growers of our country are not getting, it has been already point ed out by many" an hon. Member, re munerative price for their produce. Uptil now,, the Government has not able been to ensure remunerative price • for the sugarcane progrowers duced by the of sugar cane. Secondly, one distress that the ing phenomenon is growers do not get on time from the mills the price at which they are forced to sell the mills. There their sugarcane to inordinate delay payment is in their dues by the owners of the sugar mills. These disincentives are two which are operating. So far producers of sugarcane growers our country are concerned, because of these two disincentive effects, actually happens is, not all, but some growers of sugarcane of the who would produce sugarcane, have loped a tendency to shift to produc tion of some other product. This is also because of inordi one thing and nate delay in the payment, and cause of lack of remunerative prices, the tendency is to make diversion of sugarcane to gur and khandsari units. Because of these, there has been a decrease the production of sugar in cane in our country which, to a large extent, is contributing to less produc tion of sugar in the coun try. So, to strike at these things. I woulrf urge upon the Govern ment to ensure a remunerative price. I would like to mention, not to talk of the remunerative price, even statu minimum price fixed by the Government is kept at a very, very

Importance

low level. So, you should ensure a remunerative price for the sugarcane throughout the country.

Lastly, I would like to say-it is my information from certain quarters-that there is pressure on the Government from the owners of sugar mills, to introduce a legislation putting a ban on diversion of sugarcane to gur and khandsari units. I. would like to ask the hon. Minister whether this information is correct or not, whether there is actually any pressure on the Government and whether you are going to succumb to that pressure. If the answer is in the affir mative, that you are contemplating a legislation putting a ban on diversion of sugarcane to gur and khandsari, without ensuring a remunerative price to the growers, I would like to say that you will be playing a partner of the sugar mill owners in exploiting the farmers or the growers of sugarcane in a considerably big wry. With 1hese words, I conclude.

SHRI VITHALRAO MADHAV-RAO .IAHDAV (Maharashtra): as per labour statistics of Madam, average 1982. the estimated daily number of workers engaged in sugar industry in the country is 1,70,000 and the number of those concerned with gur and khandsari and other fields is about 1,03.000. That means, total number of 2,73,000 workers are engaged in the sugar industry in this country. The other thing is that. you take into account the farmers, farm labourers, people engaged in transport and so on, the total population dependent on sugar industry including the farmers and workers would come to about 18 to 20 million.

Madam, just now, Mr. Gurupada-swamy has criticised the co-operative sugar factories. In this connection. I would like to point out that on the 14th August, a news item appeared *in* the 'Economic Times' to the effect that prfvate sugar mill-owners want to transfer their sugar factories to

the co-operative sector. There may be two reasons for this. One is that, they may not be earning fits out of these sugar mills. The other thing may be the farmers are not very happy with them. Therefore, houses Walchand, these big like Somayyas and others are willing to transfer their sugar factories to the co-operative sector. Mr. i think. Gurupadaswamy does not care for the concept of co-operative movement. the case of the co-operative sector, mills are run by the farmers. The farmers are the owners of the mills. Unless the producer is also the owner, he will not be able to get a good price. Compared to other commodities, even though Government is not giving good price for sugarcane, the co-ope rative sugar factories have been suc cessful in giving a good price, com paratively good price, I should say to the farmers. After the Government declared a price of Rs. 14.50 quintal of cane, in Maharashtra, they have given more than P.s. 190 per tonne. The State Government also has taken some share. That is why. some of the co-operative sugar fac tories have become loan free and they ar_e able to make profits. Then, this is distributed among the farmers. Madam, out of 80 sucar factories in Maharashtra, 61 are in the co-opera tive sector. Co-operative sugar fac tories are not allowed to expand. Out in the country, of 339 sugar factories 166 are in the co-ocerative sector. This means, 104 sugar factories are in the co-operative sector in of the country.

Madam, as I said earlier, the private sugar millowners want to transfer their factories to the co-operative sector. This is because they are convinced that the present policy in regard to sugar is not in their favour, because they want to make more profits. That is why, in case they go into losses, they can escape by transferring them to the co-operative sector. This is' one of the reasons. The other thing is that, they are not able to lift the cane from the farmers in time

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and there have been a lot of complaints from the farmers. In fact, the farmers have been demanding that the mill-owners should sell their factories to them so that they can run them in the co-ooerative sector. These may be the two reasons. This is a matter for investigation.

Madam, another verv important thing is that 28 lakh hectares produce 62 lakh tonnes of sugar. This means. the yield of sugar per hectare is 2.2 tonnes. This means, sugarcane yield comes to nine quintal per acre. This is as per statistics. Maaam, this is the lowest vield in the world. Even in Maharashtra, we And that we will get an yield of 100 tonnes per hectare. In Jawa, Sumatra, Hawai etc. they are getting 250 to 300 tonnes per hectare. This is the lowest. we should find out, what is the reason for this. There two ways of sugar are cultivation, in Northern India and the other one Southern India. As you in know. Madam, Coimbatore is having a su garcane station. There research only a few spots in the -world where such research stations are there. In these research stations, they carry out They hybridisation work. conduct plant breeding experiments to evolve new varieties. Madam, in Coimbatore. they have been able to evolve some varieties, they have tested new these varieties in other parts of the these country and varieties have been recommended for cultivation. We should set up such sugarcane research stations in various parts of the country where we can take up plant breeding work. This is very important for the evolution of new varieties. Unless plant breeding work is taken up, we will not be able to produce new varieties which have short duration, high recovery of sugar and more tonnage as well. So, that is a matter for investigation.

Now what is the position of wheat? Northern India is the highest fin respect of yield and also In the support prices, but the price of wheat fixed by the Government is same ior the Northern India as well as for the Southern India. It i_s the same price even in Maharashtra where the average yield of wheal is much more less. But there is a disparity in respect of sugarcane when, the prices are fixea. H do not want to say that farmers should not b_e based on less recovery must be some uniform policy. It should not be based on less recovery of yield or more recovery of yield. In one crop you are giving more price and *ior* another crop you are giving less. This is not justified and this requires a change in the policy.

Now I come to another point. What is the cost of cultivation of sugarcane? The cost of sugarcane which has been calculated by all universities comes to R». 32 per quintal. We have given Rs'. 22 per quintal in Northern India, that means there is a deficit of Rs. 10. In Southern India we are giving Rs. 15, that means there is the deficit of Rs. 17. So, at least the Government must accept that remunerative price based upon the cost oi production should be given. Then, sugar factory cannot just manufacture sugar only. It must be made a composite unit. It must manufacture alcohol, paper, and sugar must be a by-product. Unless we adopt this policy that sugar must be a by-product, we cannot sell sugar at a cheaper rate. This is an important phenomenon in sugar industry.

There is one more thing. The other day we had a discussion on the price rise. If cucumber, khira which has got 99 per cent of water is sold in the market at the cost of Rs. 8 Per kg, why sugar can't be sold at a higher price? It is being sold at the cost of Rs. 7 or 6. The item which has more content of water is sold at a higher price although water does not require money. So, this is the disparity. We must fix the price of sugar at least for a period of five years or so, so that the farmers will come to know that they will be getting this much return from the sugarcane crop. You can decide the price at Rs. 5 or Rs. 6 per

k.g. tut fix it permanently lor five years at least.

Coming t₀ the cost of production of sugar, hon. Minister has stated that Rs. 4.91 is fixed per k.g. That means, the cost of production is going high, per kg. This comes to Rs. 1.50 per kg. This comes t_0 Rs. 3.41. Where does this amount go? Does a factory require so much amount for production of one kilogram of sugar? This is a matter for investigation if it is so, we must introduce some modern machinery so that the cost of production could come down.

Gaming to import of sugar, we have imported 10 lakh tonnes of sugar. Total requirement of sugar is 80 lakh tonnes, i.e. again we have to impart 10 lakh tonnes more. People are also changing their habits. Previously people were using more of gur and khandsari but now they like sugar more. We cannot change their habits also. In this advanced age we must accept all this. And for this we require 20 lakh of sugar. For the import of this quantity we have to spend more than Rs. 800 crores of foreign exchange. For the production of about 20 lakh tonnes of sugar we require 132 additional sugar factories. By the end of 7th Five Year Plan our total sugar factories must be around 500 or 550. Today we are having about 339 sugar factories in the whole country. My suggestion is, please liberalise the licensing policy. Whatever money you are going to spend on the import of sugar, with that money you must stabilise the sugar market- in this country. We have to spend a very valuable and costlier foreign exchange for the purchase of sugar from other countries, instead of that we should stabilise the sugar market in this country. If is not necessary that in London if we are getting sugar at the cost of Rs. 2 per k.g., at the same cost we should get sugar here also. There are so many countries 'ike Taiwan, Sumatra and other countries, their yield is very very high. cannot compete with

them. Now it is a matter of investigation. We have to form different agro-climatic zones. Now time has come to determine which crop comes to which area, which crop comes in which climate, which crop comes to which State. You fix it and then have a scientific planning of all these crops arid solve the problem once and for all.

Another thing is, I appeal to the hon. Minister who has also been Mi nister of Agriculture and who knows about sugarcane more than me, that research and development in the su garcane field verv necessary. is Though we are having several search stations in the country. don't think they have contributed production. much to sugarcane plant breeding, selective fertilisation. agronomic practices should be intro duced. Plant protection measures should also be adopted. Pyrilla is not a disease. It is an insect. It comes under Entomology. The pyrille insects can be easily controlled. But these insecticide supplying these drugs sup plying companies and some Govern ment agencies and these false report ing agencies are indulging in lot of corruption. They are not giving in secticides to the farmers; as a result farmers are suffering. So auest the hon. Minister to form different agro-climatic zones and sugarcane zones. In our Maharashtra, we are demanding three different su gar zones high recovery zone, medium medium recovery zone. recovery very zone and low zone. Maharashtra comes in the medium recovery zone. That is most of the area of Maharashtra comes under that. It is from 10 to 12 —I do not know exactly the figure. The Marathwada, Vidarbha., Khan-desh and Konkan areas are demanding that the Ministries c£ Agriculture and Food and Civil Supplies should please declared these as medium recovery zone. Further, agriculture must be treated as an "industry". You must give remunerative prices to thje cultivators and sugarcane growers and, last but not the least, crop

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insurance scheme should be adopted for sugarcane.

Thank you very much.

THE DEPUTY CHAIRMAN: Mr. Minister.

श्रीराम चन्द्र विकल (उत्तर प्रदेश) : मेरा भी नाम था।

उपसमापति : एक पार्टी से एक ही सदस्य बोल सकता है।

श्री रायचन्द्र विकल : मझे समापति जी का बाश्वासन था। मैंने स्पशल भेंशन किया था तो उन्होंने कहा कि इस विषय पर वहस होगी तब बोल सकते हैं । इसीलिये मैं सुबह से बैठा हम्रा है।

उपसभापति : बोलिये लेक्नि ज्यादा समय मत लीजिये ।

श्रीरामचन्द्र विकलः उपसभापात महोदया, (व्यवधान) एक हफ्ते पहले स्पेशल मेंशन दिया था । तब समापति जी ने कहा था कि जब इस पर बहस होगी तो ग्राप बोल लेना ।

उपसभापति महोदया, यह इस देश के किसानों का दुर्माग्य है, इस देश का भो दर्भाग्य है कि किसान जिन जिसों की पैदा करता है उसके मकाबले में जो उसकी पदावार की शक्ल बदलते हैं, उद्योगपति, श्रीर जो किसान की पैदावार की जगह बदलते हैं व्यापारी, उनका मुनाफा किसानों से बहत ज्यादा है। उसकी एक सीमा बांधने के लिये केन्द्रीय सरकार ने सोचा है ग्रीर न राज्य सरकारों ने सोचा है। यह सबसे वडी वदिकस्मती किसान के साथ जुड़ी हुई है।

दूसरा, मैं यह कहना चाहता हं कि किसान की दूसरी बदकिस्मती यह है कि जब जब देश में पदाबार बढ़गी, चाहे गेहं की हो, गन्ने की हो, चावल की हो, पैदावार बढते ही उन चीजों के भाव गिर जाते हैं। दुनिशा के किसी भी देश में ऐसा नहीं है।

वहां पैदावार बढाले वाले किसानों को ईनाम दिया जाता है और उनकी कीमत जो तय हो जाती है उससे कम नहीं ली जाती। हमारे यहां, पता नहीं, यह इस देश के किसान का दर्भाग्य ही है कि जब उसकी पैदाबार बढेगी तो उस चीत की कीमत कम हो जायेगी, भाव कम हो जायेंगे। जो व्यापारी होता है उसके साथ ऐसा नहीं होता । इसले किसान का उत्साह भंग हो जाता है। पदायार बढाले के लिये उसके मन में उत्साह नहीं रहता । नवींकि पैदाबार उसकी जैसी ही जहेगी उसके दाम कम हो जायेंगे। जब तक आम किसान को उत्साहित नहीं करेंगे, पैदाबार बढाने के लिये, उसकी पैदाबार बढाने के लिये ईनाम नहीं देंगे तब तक देश के ग्रंदर इन चीजों की पैदावार गिरती चली जायेगी, गन्ने की, गह की, चावल की । इसलिये किसान की उत्साहित करिये और उनको उत्साहित करने बाली योजनाएं बनानी चाहिए तभी हम दुनिया को सन्न दे सकेंगे, तमाम सामग्री दे सकोंगे। हमारा देश का किसान वहत मेहनतकश है। उपसमापति मोदया, इस देश के किसानों के लिए दुर्शाग्य की बात है कि उसका साल उचार लिया जाता है लेकिन उसकी कहीं से उधार नहीं मिलता है। किसान वाजार में चला जाए, हलवाई के यहां कपड़े वाले के यहां किताव काले के यहां, दबाई वाले के यहां उसको कहीं से उधार नहीं मिलता है कोई सामान उचार नहीं मिलता है धीर किसान की पैदावार चाहे गन्ना हो चाह गोदामों में पड़ा हुआ गेहूं हो चाह कोई भी पैदावार किसान करता हो उसको उधार लिया जाता है । कहा तो वहत जाता है कि शगर फैस्टरियों से सुद दिलावेगें लेकिन मेरी जानकारी में है सुद तो क्या असल भी नहीं मिल पा रहा है। मैं उत्तर प्रदेश के किसानों की गर्स की कीमतों के बारे में जानता हं बिहार के बारे में हरियाणा के बारे में जानता हूं यही हाल शायद ग्राज सारे हिन्दस्तान के किसानों का होगा। किसान का गन्ना ले लिया जाएगा कई कई वर्षों तक उसका दाम नहीं दिया जायेगा (व्यवधान) श्रीर किसी के साब ऐसा नहीं होता है। यह एक ऐसी चीज

है जिस पर हम को सब को सरकार को गंभीरता स चिन्तत करना चाहिये। केवल किसान के हक में नहीं वाल्क देश के हक में यह बात मैं कर रहा हु। विदशों स जो हम चीनो मंगा रहे है वही हम यहां किसानीं की दाम क्यों नहीं देना चाहते है। यह भी मेरी समझ से बाहर की बात है। यही मनाफा हम किसानों को वें तो किसान अपनी पैदाबार बढ़ा सकता है ग्रीर घिवेशों के मुकाबले में किसानों को प्रोत्साहित करना चाहिय (समय की घंटी) महोवया, मल्य आयोग जो अपने देश में बनते हैं उनमें किसानों के श्रीतिनिधि, कम से कम होते हैं। किसान के दुखदर्द को जानने वाला मल्य आयोग में नहीं होता है। प्लानिंग क्षीशन में भी किसान का नुमाइस्वा होना चाहिये जो किसान की बात जानेता हो किस न के बार में जानता ही (समय को घंटी) उपलगापति महोदया, मैं एक बात और कहना बाहता हं। इस देश में मजबरी से पनाफा कमाने की प्रवृति सब से द्रशीयपूर्ण दात है। यह केवल व्यापारियों में हों नहीं है, व्यापारियों में तो है ही समाज का डांचा भी ऐसा बन गया है जिसको तोडना पड़गा। कोई खतरवाक मुकदमा या जाय तो बकील की फीस वढ जानी है। मर्ज खतरनाक हो जाये तो हाक्टर की फीस भी वढ जाती है। देश में सभाव आ जाय तो व्यापारी के दाम भी बढ जाते हैं । किसान ऐंसा है जिसकी मजबरी को कोई समझता नहीं है बल्कि इसकी मजबूरी से उल्टा मुनाफा कमाया जाता है। किसान की मजबूरी उपतमापति महोदया में बताना चाहता हूं। ज्यादा समय तो आप नहीं दे रही है घंटी बराबर बजा रही है।

उपसनापति : ग्राप भक्कर पर जोलिये, गन्न की बात करिये ।

श्री राम चन्द्र विकल: गन्ने श्रीर शक्तर के बारे में मैं कहता हूं। किसान की मजबूरी यह है कि वह अपने सामान को गोदाय में नहीं रख सकता है। इस मजबूरी का व्यापारी मुनाफा कभाता है और दूसरी मजबूरी किसान की यह है कि वह कोई आन्दोलन नहीं कर सकता है, स्ट्राइक नहीं कर सकता है। स्ट्राइक का प्रभाव इसी पर पड़ता है। श्रयर गन्ना गुगर फैन्ट्री

को न ले जाए तो किसान ग्रपने खेत में हल न चलाये तो किसान का नक्सान अपनी भैंस का दूध न निकाले तो भी किसान का नुक्सान होता है । इसरे लोग जो हैं वह स्ट्राइक करते हैं तो उनके व्यक्तिगत जीवन पर कोई असर नहीं पड़ता है चाहे वह सरकारी कर्मचारी हो था मित का सजदूर हो वे जो स्टाइक करते हैं उसका ग्रसर दूसरों पर पहता है कितान कोई आन्दोलन देश में नहीं कर पाता इसलिये कि उसका प्रभाव उस पर पड़ता है सरकार पर समाज पर उसका प्रमाव नहीं पहला किसी पर उसका प्रभाव नहीं पडता इसलिये किसान की इस मजबरी का मनाफा उठाया जाता है। यह तो सजबूर है कुछ नहीं वह सकता बोल नहीं सकता आन्दोलन नहीं कर सकता, न किसान का कोई अखवार है। किसान के नुमाईवे है जरूर मगर उनकी भी दशा मेरे जैसी है बोलने के लिये समय नहीं मिलंता एक हफ्ते से उठक बैठक कर रहा है बोलने के लिये यह किसान के नुमाइदे की मजबूरी में देख रहा हूं। मैं ग्रापसे बहुत ग्रदब के साथ ग्रापसे कहुना चाहता हं हम यहां जो नुमाइदे हाते हैं आखिर अपनी कुछ दिली भावनाएं कहने के लिये आते हैं। इस सदन में कम से कम किसान के नुभाइंदों की मजवूरी तो ग्राप हटा सकती है यह तो आपके हाय में है (व्यवधान) अभी की वात है मैं थोड़ी सी बेजर्मी न करूं वेजदबी न करूं आप तो बोलने के लिये खड़े हो गये थे, मैं यदि न बोलता तो मुझको यह समय भी बोलने के लिये न मिलता। मैं कहना चाहता हं कि किसान की किसी भी मजबूरी का देश के किसी भी भादमी को मुनाफा नहीं कमाना चाहिये। ग्रगर देश को स्मृद्धिणाली बनाना है, खशहाल बनाना है, अनुशासित बनाना है, देश की सीमाओं की रक्षा के लिये देश को मजबूत करना है, तो किसान की हर बात को सूनना पड़गा, समझना पड़ेगा, उसका समाधान निकालना पहेगा, तमी देश स्मृद्धिशाली होगा ।

राव बीरेन्द्र सिंह : कोई किसी की शिकायत रह गई हो तो ..

उपनापति : कोई किसान रह गया हो, तो बोल दे । मुझे कोई एतराज नहीं है। श्री कल्पनाथ राय: हमको बोलने दीजिए।

शव बीरेन्द्र सिंह : श्राप तो हमेशा ही बोलते रहते हैं।

उपसभापति : नहीं, अब जरा मंत्री जी बोलेंगे । आप लोगों को नाम देना हो, तो अपने व्हिप को दिया कीजिएगा, मुझ से डाइरेक्टली मत कहा कीजिये ।

श्री कल्पनाथ राय: एक मिनट। THE DEPUTY CHAIRMAN; You have to come through your whip. Do not come to me direct.

श्रापकी पार्टी के कुछ कायदे होते हैं। ग्राप ब्हिप के जिस्से ग्राया कीजिये। ग्रापको मालूम न हो, तो मालूमात कर लीजिये कि हाऊस कैसे चलता है।

श्री वीरेन्द्र वर्मा: मंत्री जो कह रहे हैं कि किसी को शिकायत हो...

उपसमापित: मंत्री जी हाऊस नहीं चला रहे हैं, हाऊस मैं चला रही हूं।

RAO BIRENDRA SINGH; Madam, the question of sugar, it, production, its distribution and allied agricultural sector which feeds the sugar mills, is a very important subject. Questions have been raised in the House, several times. Consumers, industry, farmers are all very much concerned about a policy which should ensure remunerative prices for the farmer and reasonable prices for the corsum-er as also reasonable profits for the industry so that it can keep in good health. These interests are all complimentary and supplementary. But sometimes we do not appreciate that pulling into different directions in view of different sectoral interests,

does not help either the farmer or the consumer or the industry. And this is where the question of a long-term policy taking into account all these interests in a balanced manner, becomes very important. And this is what Government has been trying to

Hon. Member, Shri Suraj Prasad, raised this debate on the present sugar policy, resulting in decline in the sugar production. Several other hon. Members have participated in the discussion. Shri Virendra Verma is an expert on sugar. He is also a farmer. Shri Upendra also, Shri Gurupada- swamy, Shri Vikalji- Shri Jadhav, all have raised very valid points.

As Shri Satya Pal Malik put it in proper perspective, this is a very vast subject, on which a debate of a couple of hours is not enough, and for Ministers it becomes aJ the more difficult to reply to all the points raised within the space of half-anhour or 20 minutes which probably you would allow me.

THE DEPUTY CHAIRMAN: I will allow you more time.

RAO BIRENDRA SINGH: Thank' you. THE DEPUTY CHAIRMAN: I am prepared to sit up to midnight also. But I want to say that 34 Members had signed this Cabling Attention. And out of them only six are present in the House. This is the interest they wanted to show in farmers.

RAO BIRENDRA SINGH: But the people who are really interested are still present in the House, and they represent in the House, most of them present here, farmers' interest. Madan^ I would like to submit briefly that there is *no* change in the policy. The present policy is same as has been the policy over the last many years. Therefore, to say that the present policy of the Government with regard to sugar is responsible for the decline

in production is, to my mind, not correct. It is this very policy which brought up the production to 84 lakh tonnes in the year 1981-82. It is still the same policy which is continuing. Earlier also the same policy was adopted by the Government with regard to dual pricing policy, fixation of prices, statutory minimum prices for sugarcane, for purposes of taking levy quota, levy percentage of sugar from the milis and 35 per cent being allowed for free market. It is this policy according to which farmers have been getting higher prices than the statutory minimum prices fixed by the Government from year to year. I have been saving since 1980-81 when I took over as the Agriculture Minister that the prices have been ranging more or less at the same level, that is, between Rs. 21 to 22 or 23 per quintal. Some States have been giving even at the rate of Rs. 25 or 26 per quintal sugarcane that is, on account of higher percentage of recovery; and on * account of better sugarcane cultivated in States like Punjab. Therefore., if is not the policy of the Government which is responsible for this decline. The Janata Party was in power for some time and they tried to change the policy, but they failed. Then, they reverted back to the same policy. Therefore, we see no better policy in view. However, if any hon. Member had suggested to me that this is how this should be done, I would have gladly

SHRI VIRENDRA VERMA: What about the remunerative price to mers?

considered the matter.

RAO BIRENDRA SINGH: Remunerative price is one of the important ingredients of this policy.

SHRI KALPNATH RAI: Remunerative prices were not paid for five years. That was my question.

RAO BIRENDRA SINGH: How do you say that it was not paid for five

years? If it has not been remunerative price, how. ..

श्री बीरेन्द्र वर्मा : कास्ट श्राफ प्रोडक्शन देखिये कितनी बढ़ी है ?

RAO BIRENDRA SINGH: How did the sugarcane production jump upto 84 lakh tonnes within a period of one year?

SHRI KALPNATH RAI: Why it came down?

SINGH: RAO BIRENDRA Ĭŧ came down, due to various factors which I will explain if you do know.

Madam, we had suffered from two very bad drought years during these five years. Therefore, the sugarcane yield went down. The area of sugarcane went down because of scanty rainfaL.- lack of irrigation for onething; and another thing not enough water being available. Then the irrigated lands which came additionally under our irrigation systems—probably the farmers there found it more profitable to grow two crops, one for paddy and another for wheat where plentiful of water was available in preference to sugarcane crop which takes about a year to occupy the land —that may be one of the reasons. As I have stated earner, there are other reasons also.

We have tried to give the farmers good prices. These prices have been recommended, from time to time, by the Agricultural Prices Commission which has now been renamed as the Commission for Agricultural Costs and Prices. Shri Vikalji. wanted more members on it. Probably the Agriculture Ministry would be considering this aspect, because the Prime Minister had announced it earlier that he would pay special attention to the need for ensuring remunerative prices for farmers. That is why at his instance, the very name of the Commission was changed. Now, Mr. Jadhav said, the co^t of production of sugarcane according to him is Rs. 32 ner quintal. If we go by the calculations

iRao Birendra Singh]

of an expert body like the Agricultural Prices Commission which we have been taking into account in different regions of the country, the cost of production per quintal of sugarcane comes between Rs. 11 and Rs. 15.50. (Interruption).

SHRI VIRENDRA VERMA: That we do not agree.

RAO BIRENDRA SINGH: Well, I too do not agree with you. You keep to your view. I keep to my view. (Interruption).

SHRI VIRENDRA VERMA: Then why did the APC recommend a price of Rs. lii per quintal for the year 1984-85 for sugarcane?

RAO BIRENDRA SINGH: Now, this is another point which I would like you to consider. You know very well. Mr. Virendra Verma knows that the statutory minimum price is not the price meant to be paid to the farmers for his sugarcane.

SHRI VIRENDRA VERMA: I know.

RAO BIRENDRA SINGH: You know. Then, why do you question?

श्री वीरेन्द्र वर्षा : नहीं, वर्बेश्चन यह है कि वह भी आप मकर्रर नहीं करते, व भी स्टेट्री प्राइस मुकर्रर नहीं करते, जो कभीशन ने वी है ...(व्यवधान)....

RAO BIRENDRA SINGH We have differed with the Agricultural Prices Commission Report in some years on very substantial grounds and the main ground was that fixing a higher statu tory price -will increase the cost of levy sugar for each rupee which we extra as minimum give statutory price, the price for the consumer for the levy sugar goes up by 15 paise per kg. Now, Hon'ble Members have to consider, Madam, what they would really like. On the one hand even an experienced member like Mr. Virandra Verma is asking for highI er prices for the farmer. On the other hand, he is criticising the present ruling prices of sugar. These two things cannot go together. We have to determine as to what should be the price of sugar which the factory should get so a ! remunerative price that they can pay to the farmer. Otherwise, they cannot be kept This is the main question and the running. factories have to be kept running so that the farmers continue to cultivate sugarcane. It is a very important crop. Sugar itseVf is a very important item of food. Consumers' interest also have to be protected. And that is why the Government has been trying to strike a balance between the need to give this important food item to consume at a reasonable price, a reasonable profit to the industry and a remunerative price to the farmer because the farmer is our most important . section. He supplies the raw material. We cannot force the farmer to cultivate any particular crop in this democratic country. He has to get in-i centives if he is kept producing any particular crop and therefore cannot disregard the necessity to give remunerative price to the farmer. I entirely agree with the Hon'ble Members but I would liJse then to appreciate this one point that the farmers' interest can only be saved if we agree at a, certain ceiling ut>to which we should be able to get price in the open market for sugar so, that the factories find it viable to operate and it is this line which should be determined if any long term policy, as Hon'ble Members have been talking about, that has to be evolved that has to be framed. The long term .policy of the Government, I wish, some Hon'ble Members have suggested. Shri Gu-j rupadaswamy, Shri Upendra, Malick. The Government's long-Shri Satp* policy is that the country should term be self-sufficient in sugar. That will be only if the sugar.cane area does not possible according decrease. It increases to our increasing demand for sugar, which is likely to go up to 98 or 100 lakh tonnes by the end of the Seventh Plan. Already it is over 80 lakh tonnes. The demand

has suddenly jumped up. Sugarcane uroduction did not keep pace with it. The demand jumped up because we tried to get sugar for the consumer at a low rate. That has to be understood. Otherwise he would have been very happy with cheaper sweet-agents like gur and khandsari. Now this big gap between demand and production has also been pushed up

श्री बीरेन्द्र वर्मा : उसको ऊंची कीमत

राव वीरेन्द्र सिंह : ग्रगर ऊंची कीमत पर न बेचें ग्राप ग्रगर कहें तो उसी कीमत पर बेचें तो फैक्टरी नहीं चलेगी। वह ब्रापको ही सोचना है। ब्राप फिर ब्राएँगे इस हाउस में ग्रीर कालिंग ग्रटेंशन मोशन यह होगा कि किसान का गन्ना मिल नहीं उठा रही है, जैसा कि पहले हुआ था। श्रापने तो 1977 से 80 तक का पीरियड देखा था जब 3 रुपए में भी गन्ना नहीं विक रहा था।

श्री वीरेन्द्र वर्मा : वह हमको मालुम है। ग्रापकी गलत पालिसी थी उस समय भी और आज भी है।

RAO BIRENDRA SINGH: The main crux of the problem is that the yield of sugarcane in this country has to go up, which Mr. Jadhav talked about. He knows what is wrong where. The cost of production of sugar in this country is the highest in the world.

SHRI KALPNATH RAI: Sugarcane?

RAO BIRENDRA SINGH: Cost of production of sugar. The cost of production of sugarcane is also high because the cost of sugarcane cultivation is high, because the recovery is low

श्री सुरज प्रसाद : मिलें पुरानी हैं।

RAO BIRENDRA SINGH: That is also a reason, i agree. That is one

of the factors. The mills are old. But you will agree that the yield also is low. The yield of sugarcane in the field per hectare is low. There the mill does not come in. The average yield of sugarcane in this country is 56 tonnes per hectare. And U.P. is Shri Virendra Verma's State and he said that 58 per cent of the area under sugarcane is in U.P-58 per cent of 'the entire area under sugarcane is in the country, that is about 13 lakh hectares out of 29^v lakh hectares or so that we are now having under sugarcane. It has come down from last year by two lakh hectares. Now, if U.P. increases its yield from 45 tonnes per hectare to the present average in the country, that is, 56 tonnes per hectare, then we shall be meeting all the demand of sugar in the country. We shall be able to produce with this increased yield, in U.P. alone, in one State alone 98 lakh tonnes of sugar, without any other State doing anything more. That is the real problem. That is the crux. This is where we have to attack the problem. And that is where the Agriculture Ministry i_s formulated plan_s to develop sugarcane. The State Governments have to do a lot. Mills are going sick because when the State Governments recommend licences, as Mr. Gurupadaswamy correctly pointed out, there is not enough availability of sugarcane. That has to be ensured. Licences are obtained; sugarcane is not developed; and mills go sick.

Matter of Urgent Public

Importance

SHRI VIRENDRA VERMA: On political basis.

RAO BIRENDRA SINGH: I do not know it is. But you also have been recommending probably licences in areas where there is no sugarcane.

SHRI VIRENDRA VERMA; Never.

RAO BIRENDRA SINGH: You have been a Minister fop a long time in U.P.

SHRI VIRENDRA VERMA: Never, Sir.

RAO BIRENDRA SINGH: Anyway I am glad that you are very sensible.

Madam this is one part of our policy, to increase availability and availability of sugarcane to mills will depend upon increased productivity per unit of land. It is low in some other States also. But there are good States too. For instance, in Tamil Nadu it is around 90....

श्री वीरॅन्द्र वर्मा: ग्रठारह महीने का है। ग्राधा साल है।

RAO BIRENDRA SINGH: Tamil Nadu has about 100 tonnes productivity per hectare; Maharashtra has 90. Those States are doing very well. Maybe, the agro-climatic conditions are better, but it is also the farmer behind it. He is paying more attention. He knows what is profitable......

श्री कल्पनाथ राय: उत्तर प्रदेश में कितने रिसर्च सेंटर्स हैं।

राव बीरेन्द्र सिंहः सिंह पुछ लेना We are only talking about the decline in sugar production. So, the decline has come due to various reasons. I would not like to go much more into detail. But we are trying to increase the yield per hectare. Licensing is no problem. Mr. Gurupadaswamy said that we have been indiscriminately, injudiciously, giving licences'. During the Sixth Plan we gave only 60 new licences. In fact, we have a shortfall. We want to increase the capacity by much more. In the Seventh Plan also we shall be giving new licences. A policy is being framed now for the Seventh Plan as to how and in what areas what would be the criteria for issue of licences for new factories or for expansion of the existing factories. That is ail in. Government's view, under consideration, and we shall take into account all the views expressed by the honourable Members. Now, it is not the installed capacity alone, I agree, which increases sugar production. In 1981-82 when we produced mora than about 84 lakhs tonnes, the installed capacity was only 64.80 lakh tonnes or so, and with that we produced so much sugar. Now our installer capacity is somewhere around tonnes. We can easily produce 100 or 120 lakh tonnes with this present installed capacity also. Longer period of crushing, better sugarcane and better recovery and also we have to stop diversion. Khandsari production, production, is m the unorganised sector.,..

श्री **वीरेंद्र वर्मा**ः गरीव कास्तकार . है।

RAO BIRENDRA SINGH: I agree: you raised that point and I will reply to that point also. As regards the cane price arrears as against 10.0 per cent arrears as on 15th June, last year, the percentage of arrears this year is only 3 per cent....

SHRI VIRENDRA VERMA: Percentage will not satisfy. Rs. 88 crores is still pending.

RAO BIRENDRA SINGH: We are trying to reduce the arrears. It falls under the State Governments. The Central Government cannot do much in this matter. All enforcement of our laws is done through the State agencies. We have taken measures and you will agree the sugarcane area has come down from 31 lakh hectares last year to 29 lakh hectares this year. Last year's production. was 59 lakh tonnes and with 2 lakh hectares less under sugarcane, we have produced 6i lakh tonnes—2 lakh tonnes more with 2 lakh hectares less under sugarcane. That shows that the Government has made efforts and they have to improve now.

श्री करूपनाथ राय : इस साल डाउट

राव वीरेन्द्र सिह : ड्राउट का सवाल नहीं है, श्रीमान जी।

Madam, questions have been raised about the price of .sugar, though naturally because the Government is also concerned like the honourable Members that the prices of sugar have been rising in the past. I would like to recount very briefly the steps that we have taken in this direction.

We decided to import in March 9.5 iakh tonnes of sugar. All that will be arriving by the end of September. We took certain steps for distribution. Now, there are objections as t₀ the various methods that we have adopted. Now, Madam- the fact remains that the availability of sugar is the main thing and the availability of sugar has been increased. As against 3£ lakh tonnes o,f sugar which used to be released every month on an average for the open market, for this month of August-Madam, we have released four lakh tonnes. For the levy, through the public distribution system, at Rs. 4.40 per k.g., the fixed quantity is 3,13,000 tonnes. But, because of the festivals in August, we increased it by 50,000 tonnes and we made it 3.63 lakh tonnes and we want to continue the same quantity for the next month of September and there we will see about the future.

Madam, we are very keen that if we are importing such huge quantities, then the exploitation by the traders and by the millers should stop. If the consumer does not get the benefit of this import, what is the use of our spending- foreign exchange on large quantities of imports?, Therefore, we have now decided to import more. We had earlier contracted for 9| lakh tonnes of sugar. We have now decided to import immediately five lakh tonnes over and above the 9J lakh tonnes and this will make it about 15

iakh tonnes and, Madam, the Government will not hesitate to import more. It is because we want to meet this challenge of the trader and the industry. If our repeated warnings have not brought them on the right lines, we have to think of certain other steps.

Importance

Matter of Urgent Public

श्री वीरेन्द्र वर्मा : ग्राप किसानों से कहिए, वे चैलेंज को मीट करेंगे।

RAO BIRENDRA SINGH: Kisan is also there. But that comes under the long-term policy. I am now talking of the present condition. The sugar prices you would have seen, Madam-are coming down. We did not want to leave everything in the hands of the trader and that is why we wanted the the States also to gear up their machi* nery for the distribution of this imported sugar. We reduced the price from 5.40 to Rs. 5.20 per k.g. The Consumer Co-operative Stores, the Super Bazar and its branches, and its mobile vans, and the State Governments through their Civil Supplies' Corporations and their consumer cooperative stores are selling it up to Rs. 5.80 per k.g. In Delhi, it is available without packing at Rs. 5.50 and in packs it is selling at Rs. 5.65 per k.g. and there is no reason why the prices should not came down in future. We shall throw more sugar in the market and we shall give more for our distribution system. But this is a temporary phenomenon. We hope that by the time our next sugar year starts, we shah have better management of the mills, we shall have better manage ment of the distribution system.

SHRI KALPNATH RAI: Remunerative prices.

RAO BIRENDRA SINGH: and we shall have remunerative prices fixed, and we shall take into account the views of the honourable members. But I cannot promise anything. But as I have said, it is not the statutory minimum price which is fixed which is the price for the farmer. The farmers' price is fixed by the State Government concerned and on their

[Ra₀ Birendfa Singh]

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own they have been fixing the prices looking to the condition of the crop, the viability at the factories and various other iactors. And I am sure no State Government would like 'o P^{av} less to the farmer. It would like to pay the highest price to the farmer for sugarcane as far as it can. Therefore, the Central Government and hon. Members in Parliament here should not be worried what the State Governments would do, so far as prices for farmers are concerned. Let us see what price they fix.

Madam, there are a few points raised by hon. Members, if you would like me to reply to them individually. It was mentioned that Rs. 50 crores is in arrears in U.P. and huge amounts in Bihar. That is not correct.

RAO BIRENDRA SINGH: No, I don't think even that is correct. If you like, I will give you the correct information.

RAO BIRENDRA SINGPI: Bihar has Rs. 4 crores and 44 lakhs only.

RAO BIRENDRA SINGH: Rs. 4 crores and 44 lakhs, according to my figure.

RAO BIRENDRA SINGH: This is as on 30th of June. U.P. has Rs. 20 crores and 30 lakhs The hon. Members saltf it was Rs. 50 crores or more.

श्री सूरक प्रसाद: अखबारे में समाजार

Similarly, Mr. Virendra Verma has wrong about incentives being given to information factories as rebate in excise duty. The rebate on excise duty is not Rs.26. It is Rs. 12. Rs. 50 is the excise duty for free sale sugar. Rs. 33 is the excise duty for levy sugar. And the incentive given to now is that under the new licesing they would also be paying duty at the levy sugar rate Rs. 12. I would a so like to inform hon. Members that this incentive does not go into the pocket of the industry. This should be understood. It is because the cost has arisen- the cost of setting up the mills. Mr. Gurupadaswamy'was correct when he said that it has gone up very high within the last five years. The cost of Installation of a mill with 1250 tonne capacity comes to about Rs. 9 crores now as against Rs. 6 crores 5 back, three crores more. That is not only because there are only a few manufacturers. Now there can be more manufacturing units coming up. Nobody wants to stop them. If they find that there is enough market for their product. There are 7 units now manufacturing sugar mill machinery. But the price of steel has gone up. Construction costs gone up. Everything has gone up. And that is why this escalation in cost. And that is why this incentive had to be given because the new units should be able to pay back the loan that they have taken from the financial institutions. And all this money in the shape o,f incentives is kept in deposit and paid directly to the financial institutions. This does not go to the mill. This is used for repayment of the loan which the new units have taken.

Similarly, there have been certain other misconceptions with regard to

price. Shri Virendra Verma has said that they are still running at a loss. Some of them are still showing losses. We have returned them. They were very sick mills and it was only on the demand of farmers that the Government took them over. They were not units which were profitable to run. It was to save the workers who were employed in these miLs. Therefore, to expect that these mills will run at a pro Pit is too much. They cannot be modernised because ultimately they will go to the owners. We have to see that the farmers get the price for their sugarcane and the workers geT tHe wages and the mills are in a working condition. So far as modernisation is concerned, they can get loan from the I.D.B. or other financial institutions. As Shri Upendra mentioned, we have got a good amount of about 203 crores of rupees in the Fund on the 31st March, 1985. We are keeping it till such time as the mills want it. How can we force it on them? If they come forward, they are most welcome. We want them to modernise. If they want to continue to be sick and weak so that they continue to get some benefits, that is a matter which we shall have to look into as to how to bring further pressure on these mills to modernise so that recovery improves and the cost of production

श्री वीरन्द्र वर्गाः रिकवरी गिरती जा रही है। कस्टोडियन खा रह हैं।

comes down.

RAO BIRENDRA SINGH: We are getting these officers from the State Governments. The Government of India does not have experts. We have asked the State Governments to give us the officers who are there. We keep a strict watch on ffiem "and wherever complaints are received, we take action against them.

I have dealt with most of the questions which the hon. Members have raised. I assure that the policy of the Government, of India is that the

remunerative price because we know that they can be expected to grow sugarcane if they get good price. We are trying to bring down the prices even by importing even larger quantities than what we have eralier decided. If need be, we shall further resort to imports. But in the long run we have to see that our needs in the country are met by indigenous production. Thank you, very much.

SHRI PARVATHANENI UPEN-DRA; Sweet reply but on solutions.

श्री रामचन्द्र विकल: वाकी की वसूली नहीं हो पाती है। किसानों का जो 20 करोड़ रुपय बङाया है उनको आप जल्दी नौटा दीजिय।

REFERENCE TO THE REPORTED BOMB BLAST ON THE 13TH AUGUST. 19g5 IN THE SEAIDAH EXPRESS NEAR GANGWAL RAILWAY STATION ON THE JAMMU-PATHANKOT SECTION OF THE NORTHERN RAILWAY, RESULTING IN THE DEATH OF SOME ARMY PERSONNEL

SHRI DHARAM CHANDER PRA SHANT and KASHMIR) (lammu Madam,, Deputy Chairman, I rise to express my deep concern on the tra gedy which occurred in Jammu the • 13th of this month. It was a tra gedy involving six deaths and inju ries to 33 persons, all aimymen or their relatives. There was an plosion in an army coach attached the Sealdah Express. The place to about 40 kilometres from Jammu. There have been so many explosions in Jammu or in Kashmir that if **"> count the number of explosions these and the number of explosions all over the country, I think the number of explosions in Jammu and Kashmir will be more. I am concerned because this explosion took place in an army coach. Four army personnel were killed and two others who were their relatives were killed. The 33 persons who were injured were either army personnel or their relatives. Madam, the responsibility of the peo-